NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/09/2017 AT 10.30 AM

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S)

NAME OF THE RESPONDENT(S)

UNDER SECTION

S.No. NAME (IN CAPITAL)

PRVANDANA

: CP/555/ (IB)/2017

: IND BHARATH POWER GENCOM LTD

: TAMILNADU GENERATION & DISTRIBUTION CO. LTD

: 9 RULE 6

DESIGNATION

REPRESENTATION BY WHOM

ANIRUDH KRISHOVAN Counsel for Petitioner

SIGNATURE

ORDER

Counsel representing both the parties are present. Senior counsel representing the respondent sought time for making submissions. Time extended at request. Put up on 08.09.2017 at 10.30 A.M.

> K Anantha Padmanabha Swamy Member (Judicial)

bc